IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. M.P. No.1588 of 2014

Kishor Yadav @ Kishore Yadav … Petitioner

Versus

The State of Jharkhand through Central Bureau of Investigation

… Opposite Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : None
For the C.B.I : Mr. Rohit Sinha, Advocate

Order No.06 Dated- 24.06.2020

No one appears on behalf of the petitioner when the case is called out. Mr. Rohit Sinha the learned counsel for the C.B.I., submits that the petition has become infructuous hence the petitioner has lost interest and it is submitted that this petition be dismissed for non-prosecution.

This Cr.M.P. stands dismissed for non-prosecution.

(Anil Kumar Choudhary, J.)

Animesh/